

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 61 OF 2016 &
IA NOS. 153 & 281 of 2019

Dated : 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Odisha Power Transmission Corporation Ltd.	...	Appellant(s)
Vs.		
M/s Jindal Stainless Ltd. & Anr.	...	Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. R.K. Jain for R-1
Mr. Rutwik Panda
Ms. Anshu Malik for R-2

Mr. Aditya N. Das
Mr. R.K. Sharma
Mr. R.P

ORDER

Respondent No. 2 seeks time to place relevant regulation as indicated in the order dated 17.09.2019.

List the matter for further hearing on **21.01.2020.**

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson